

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Advertisement Notification No. 06 of 2024/Psy dated 28.08.2024 for the post of Junior Assistants, Steno-Typists, System Officer and System Assistants in the Subordinate Judiciary of UT of J&K.

NOTICE

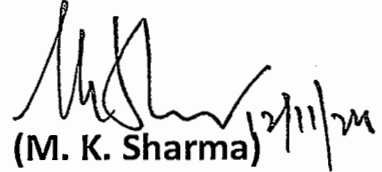
No. 2796 of 2024/Psy

Dated: 12/11/2024

It is hereby notified for the information of all the candidates, who have applied for the Divisional Cadre posts of Jammu Division, that their examination will be held at Jammu and for the Divisional Cadre posts of Kashmir Division, examination will be held at Srinagar, irrespective of their choice of examination city at the time of filling up of their application forms.

The venue, date and time of examination along with schedule for downloading the admit cards shall be notified separately in due course of time.

By Order.


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No. 1599-1609/Psy-671

Dated: 12/11/2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
..... for information.
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar for information of His Lordship.
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar for information of His Lordship.
6. Director Information, Jammu/Srinagar with the request to publish the above notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
7. Director, Doordarshan, Jammu/Srinagar to broadcast the above notice in News and employment bulletin.
8. Director, All India Radio,, Jammu/Srinagar to broadcast the above notice in News and employment bulletin.
9. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
10. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
11. Order file.


Principal Secretary to
Hon'ble the Chief Justice